

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3180  
ANSWERED ON:16.03.2010  
DISPLACEMENT OF KASHMIRIS  
Bais Shri Ramesh;Pandurang Shri Munde Gopinathrao

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the total number of Kashmiri pundits and Kashmiri muslims reported to have been displaced and the place where they have been resettled at present; and

(b) the details of facilities being provided to the said displaced persons by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a) & (b): The total number of displaced Kashmiri Pandits and muslim families is around 59,542. About 5,000 families have been provided accommodation in various camps in Jammu and the remaining families have made their own arrangements in and around Jammu/other states. The various measures being undertaken for the relief and rehabilitation of the displaced persons include

- (i) monthly cash and retion relief to eligible migrants,
- (ii) construction of 5242 two-roomed tenements at Jammu to accommodate migrant families living in camps,
- (iii) allotment of DDA flats on concessional rates to 237 families living in camps in Delhi,
- (iv) enactment of legislation to protect and restrain the distress sale of properties left behind in the Valley by the migrants,
- (v) provision of medical treatment and free medicines at 10 dispensaraies in the camps at Jammu,
- (vi) reservation of 4% of posts for Kashmiri Migrants in 5 India Reserve Battalion,
- (vii) concessions to the children of migrant families for admission in educational institutions,
- (viii) PM's Package amounting to Rs. 1618.40 crores announced in April 2008 for return and rehabilitation of Kashmiri Migrants.